

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

4. I.A. 1173/2024  
IN  
C.P.(IB)-472(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Arvind Pipes and Fittings Industries Private Limited

VS

KH Foges India Private Limited

*Appearances:*

For applicant :- None appeared

For Respondent:- None appeared

SECTION 9 OF IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

None appeared for the parties. In the interest of justice, list on **12.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)